

HIGH COURT OF CHHATTISGARH AT BILASPUR


NOTIFICATION

No. **985/R.G./2017**

Bilaspur, date 30/01/2017

It is hereby notified that henceforth all the judgments/ orders of this High Court shall be sent through NIC e-mail instead of sending the hard copies, which shall have to be treated as True Copy. In addition to NIC e-mail, a SMS shall also be sent on registered mobile number to the concerned authority for its confirmation. Regarding authenticity of the judgments/ orders/ certificates, the concerned authority may cross check the judgments/ orders/ certificates from High Court website i.e. ***highcourt.cg.gov.in*** OR ***cghighcourt.nic.in***

By order of Hon'ble the Chief Justice,


(Arvind Singh Chandel)
Registrar General